

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No. 838 of 2020

Naresh Mahto Petitioner
Versus
1. The State of Jharkhand
2. Prabha Devi Opp. Parties

CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

For the Petitioner : Mr. Ashok Kr. Sinha (4), Advocate
For the State : Mr. Hardeo Prasad Singh, A.P.P.

04/24.06.2020 It appears that notice has not been served upon the opposite party no. 2.

As such, the hearing of this application is extended for further period of three weeks.

The interim order granted earlier vide order dated 17.02.2020 shall continue till the next date of listing.

(Rongon Mukhopadhyay, J.)

Umesh/-